

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

RA NO. 93/2004
MA NO. 740/2004 IN
OA NO. 884/2001

This the 24th day of May, 2004

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HON'BLE SH. V.K. MAJOTRA, VICE CHAIRMAN (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Narinder Singh Sirohi,  
S/o Sh. Kirpal Singh Sirohi,  
R/o C-Block, Gali No.II,  
House No.18, Dayal Pur Extn.  
Delhi-94.

(By Advocate: Sh. Sachin Chauhan)

Versus

1. Union of India,  
through its Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. Commissioner of Police,  
Delhi, Police Headquarters,  
I.P.Estate, M.S.O.Building,  
New Delhi.

O R D E R (ORAL)

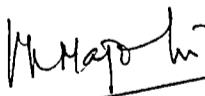
By Sh. V.K. Majotra, Vice Chairman (A)

OA-884/2001 was disposed of vide order dated 22.1.2002  
(Annexure RA-1). Through this application applicant has  
sought review of the Tribunal's order dated 22.1.2002. This  
application has been made after an inordinate delay which  
cannot be condoned in law. Hence, RA is dismissed.

  
( KULDIP SINGH )

Member (J)

"sd"

  
( V.K. MAJOTRA )

Vice Chairman (A)